

**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
15-07-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
Arguments	To hear
1. O.S. 1617/2013 2. M.A. 1/2021 3. M.A. 2/2021	1. EX 30/2012 2. O.S. 820/2012 3. O.S.1601/2012 4. O.S. 34/2013 5. O.S. 1153/2013 6. O.S. 191/2014 7. O.S. 463/2015 8. O.S. 627/2020
Evidence	
4. O.S. 1481/2014 5. O.S. 216/2015 6. O.S. 619/2015 7. O.S. 1372/2017 8. O.S. 610/2018 9. O.S. 620/2018 10.O.S. 976/2018 11.O.S. 1354/2018 12.M.C. 300/2018 13.O.S. 719/2019 14.O.S. 1372/2019 15.O.S. 94/2020	
To hear	Issues
16. O.S. 640/2011 17. O.S. 328/2013 18. O.S. 1399/2013 19. O.S. 1610/2014 20. O.S. 1628/2019	9. O.S. 408/2012

Note: Other Cases will be adjourned in the CIS

Prl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru

Cause list dated 15.07.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 1078/2007		
	Evidence		
2.	OS. 1139/2007		
3.	OS. 1811/2008		
4.	OS. 605/2013		
5.	OS. 1420/2013		
6.	OS. 1421/2013		

Sd/-
C/c I Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **15.07.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 1258/2008 2) OS. 745/2012 3) OS. 644/2014 4) OS. 1145/2016 5) OS. 1596/2016 6) G and WC.1/2018 7) OS. 1304/2018 8) MC. 44/2019 9) OS. 299/2019</p> <p><u>ARGUMENTS</u></p> <p>10) OS. 959/2012 11) OS. 1778/2014 12) OS. 72/2018 13) OS. 529/2018 14) OS. 324/2019</p> <p><u>HEARING</u></p> <p>15) OS. 161/2008 16) OS. 389/2011 17) OS. 1400/2011 18) OS. 1447/2011 19) OS. 299/2012 20) OS. 1082/2012</p>	<p><u>HEARING</u></p> <p>21) OS. 1258/2012 22) OS. 820/2014 23) OS. 1749/2014 24) OS. 1324/2015 25) OS. 1882/2015 26) OS. 1928/2015 27) OS. 489/2016 28) Ex. 89/2016 29) OS. 1744/2016 30) OS. 573/2017 31) RA. 46/2017 32) OS. 742/2018 33) OS. 71/2019 34) MA. 46/2019 35) MC. 403/2019 36) MC. 162/2020 37) OS. 1060/2021</p>

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 15-07-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 1312/2008	1. OS. 424/2015
2. OS. 2/2012	2. OS. 537/2015
3. OS. 254/2012	3. OS. 1316/2015
4. OS. 602/2012	4. OS. 1671/2015
5. FDP. 28/2012	5. OS. 969/2016
6. RA. 36/2013	6. OS. 1185/2016
7. OS. 1210/2013	7. OS. 1069/2021
8. OS. 166/2015	
<u>EVIDENCE</u>	<u>ADR</u>
9. OS. 1074/2016	8. OS.1721/2013
10.OS. 2309/2007	
11.OS. 1096/2011	<u>EVIDENCE</u>
12.OS. 245/2012	9. OS. 239/2016
13.Misc. 52/2012	10.OS. 247/2016
14.OS. 1225/2012	11.OS. 285/2016
15.OS. 487/2013	12.OS. 286/2016
16.OS. 541/2013	13.OS. 291/2016
17.OS. 1458/2013	14.OS. 379/2016
18.OS. 1761/2013	15.OS. 388/2016
19.OS. 171/2016	16.OS. 405/2016
20.OS. 191/2016	17.OS.779/2020
21.OS. 194/2016	18.OS. 224/2016
	19.OS. 205/2016
	<u>ARGUMENTS</u>
	20.OS. 650/2009
	21.OS. 779/2011

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 15-07-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 1204/2006 2. OS. 1302/2006 3. OS. 175/2007 4. OS. 421/2007 5. OS. 1013/2007 6. OS. 2495/2007 7. OS. 692/2009 8. OS. 1128/2009 9. OS. 1427/2009	1. OS. 895/2011 2. OS. 1388/2011 3. OS. 224/2012 4. OS. 182/2014 5. OS. 198/2014 6. OS. 348/2014 7. OS. 350/2014 8. OS. 692/2014 9. OS. 1080/2014 10. OS. 877/2011
<u>EVIDENCE</u>	<u>NOTICE</u>
10. OS. 1304/2006 11. OS. 2991/2006 12. OS. 91/2007 13. OS. 495/2007 14. OS. 755/2007 15. OS. 1035/2007 16. OS. 1805/2007 17. OS. 2442/2007 18. OS. 1357/2008 19. OS. 1362/2008	11. RA. 79/2014 12. OS. 396/2017 13. ELEC.C. 10/2021 14. MC. 161/2021 15. OS. 772/2021 16. OS. 780/2021
<u>ISSUES</u>	<u>ARGUMENTS</u>
20. OS. 1487/2014	17. OS. 1200/2012 18. OS. 875/2021
	<u>ORDERS</u>
	19. OS. 531/2021 20. OS. 1093/2021

Sd/-
VI Addl. Sr. Civil Judge,

Cause list dated 15.07.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		
1.	OS. 624/2015		
2.	OS. 78/2016		
3.	OS. 814/2016		
4.	OS. 1768/2016		
5.	OS. 1600/2017		
6.	Ex. 19/2018		
7.	OS. 1013/2018		
8.	MA. 90/2020		
9.	OS. 401/2021		
	Evidence		
10.	OS. 1719/2005		
11.	OS. 1764/2005		
12.	OS. 675/2011		
13.	OS. 799/2013		
14.	OS. 1775/2013		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru